

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 921/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: JCC Infrastructure Pvt. Ltd.  
 V/s  
 DBM Geotechnics & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

13 Adv. Arun Mukundan Advocates &  
 11b Crawford Bayley & Co. the operators  
 creditors

Yogi Joshi . Representative of  
 Debtor.

ORDER

TCP No.921/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY  
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)